

Irrigation projects in Maharashtra

859. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that forty two irrigation projects are lying for clearance with the Ministry of Irrigation or Central Water Commission;

(b) what are the reasons for delay in according sanction to these projects; and

(c) by when these projects are likely to be cleared?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKA-RANAND): (a) 22 new major and 43 medium irrigation projects submitted by the Government of Maharashtra to the Central Water Commission are under the various stages of examination and clearance.

(b) On 52 out of the total 65 projects, replies from the State Government to the comments sent by the Central Water Commission are awaited. 8 projects are under scrutiny by the Central Water Commission. 3 projects are in the advanced stages of processing for clearance and 2 projects are under consideration of the Planning Commission.

(c) Clearance of the projects would depend upon the speed with which the State Government would respond to the comments sent to them.

Lendi Irrigation Project

860. SHRI VITHALRAO MADHAV-RAO JADHAV: Will the Minister of IRRIGATION AND POWER be pleased to state;

(a) what are the reasons that the Inter-State Lendi irrigation projects of Maharashtra and Andhra Pradesh has not been cleared for a very long time;

(b) by when it is likely to be cleared; and

(c) which are other inter-State Projects of Maharashtra lying with the Central Government for want of sanction and by when the process of sanctioning is likely to be completed?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKA-RANAND): (a) The Project report of Lendi Irrigation Project was received in the Central Water Commission from the Government of Maharashtra in April, 1984. Technical comments of Central Water Commission were sent to the State Government during the period from June 1984 to November 1984. Clarifications from the State Government are awaited. The Project also envisages sharing of benefits and costs with Andhra Pradesh. The latter's concurrence has not yet been obtained and communicated to the Centre by the Government of Maharashtra.

(b) As soon as the techno-economic viability of the project is established and the Inter-State matters are sorted out, the project could be considered for clearance.

(c) Maharashtra's other Inter State projects under correspondence for clearance are: Lower Penganga Project with Andhra Pradesh, Bawanthadi Irrigation Project with Madhya Pradesh, Tillari Irrigation Project with Goa U.T. and Dudhganga Irrigation Project with Karnataka. These projects could be cleared after their techno-economic viability are established and the Inter State issues are satisfactorily sorted out.

Irrigation and Power projects of Uttar Pradesh

861. SHRI KAPIL VERMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Tehri dam multipurpose project, Srinagar hydel project, Oraiyya and Kosi gas power

station projects submitted by Uttar Pradesh Government are under the Central Government's consideration;

(b) if so; what action Government have taken so far in this regard; and

(c) whether the Government of Uttar Pradesh has been apprised of the position of the projects; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) to (c) The Tehri project is presently under execution by the State Government. A proposal for taking up the same as a joint venture between the State and the Centre is under consideration. Pending this, a Joint Management Committee has been constituted and the Government of Uttar Pradesh is represented on the Committee.

The Srinagar hydel project has been cleared by the Central Electricity Authority, and the State Government has been informed that plans have to be prepared immediately for preservation of the environment so that these can be implemented along with the project. Government of India have decided to set up a gas based power station at Auriya in the Central Sector. UPSEB has been informed about this. In regard to the Kosi project also. UPSEB has been informed that the matter regarding availability of LSHS has been taken up with the Department of Petroleum.

By-pass on national highway at Lucknow

862. SHRI KAPIL VERMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are considering a proposal for construction of a by-pass on the national highway at Lucknow; and

(b) if so, what action has so far been taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) On receipt of a proposal costing Rs. 90 arores from the Government of Uttar Pradesh in the month of January 1985 for the construction at Lucknow by-pass, the State Government was asked to carry out and furnish traffic data and economic analysis; details of which are awaited.

Erosion by river Brahmaputra at Dibrugarh

863. SHRI PRITHIBI MAJHI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that due to erosion caused by river Brahmaputra at Dibrugarh hundreds of acres of cultivable land and houses are submerged every year causing extensive devastation in the area and thousands of people become homeless; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKAR-ANNAND): (a) No erosion is reported to be caused by the river Brahmaputra at Dibrugarh resulting in hundreds of acres of cultivable land and houses being submerged. However, some erosion is reported to have been observed upstream of the Dibrugarh town.

(b) The Government of Assam is preparing an anti-erosion scheme to arrest the banks erosion.

Bridge on the river Brahmaputra at Dibrugarh

864. SHRI PRITHIBI MAJHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a new bridge at Dibrugarh on the river Brahmaputra is proposed to be constructed; and